

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

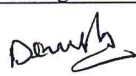
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.128,129 & 215/2018 CP(IB) No. 260/7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Mr.Yogesh Kumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dineth Kumar	Counsel	gk@dinethkumar.com 9849667609	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.

IA No. 128,129,215&260/2018, are listed today.

List main matter as well IA's for final hearing on 07.08.2018.


Member(Judl)